

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 40 of 2011 &
IA No. 63 of 2011

Dated : 2nd September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Damodar Valley Corporation

..... Appellant(s)

Versus

CERC & Ors.

....Respondent(s)

Counsel for Appellant(s):

Mr. Swetaketu Mishra & Ms. Sneha

Counsel for Respondent(s):

Mr. Nikhil Nayyar for R.1
Mr. Manoj Dubey for R.4

ORDER

It is requested on behalf of the Appellant that the matter can be adjourned to 27.09.2011. The learned counsel for the Respondents have also agreed for the said date.

Post the matter on **27.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson